

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.158/2001.

Thursday, this the 22nd day of March, 2001.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

1. C.J.Joseph,
Technician Grade I,
(Carriage and Wagon),
Southern Railway,
Cochin Harbour Terminus,
Kochi-3.

2. P.D.George,
Technician Grade I.
(Carriage and Wagon),
Southern Railway,
Cochin Harbour Terminus,
Kochi-3.

3. Issac George,
Technician Grade I
(Carriage and Wagon),
Southern Railway,
Cochin Harbour Terminus,
Kochi-3.

Applicants

(By Advocate Shri P.K.Madhusoodhanan)

Vs.

1. Senior Section Engineer
(Carriage and Wagon),
Southern Railway,
Cochin Harbour Terminus,
Kochi-3.

2. Senior Divisional Personnel Officer,
Southern Railway,
Trivandrum Central.

3. Divisional Railway Manager,
Southern Railway,
Trivandrum Central.

4. Union of India represented by
its General Manager,
Southern Railway,
Park Town, Chennai-3.

Respondents

(By Advocate Smt.Sumathi Dandapani)

The application having been heard on 22.3.2001, the Tribunal on the same day delivered the following:

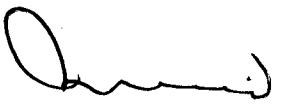
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O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to withdraw the Original Application. Permission is granted and the O.A. is dismissed as withdrawn. No costs.

Dated the 22nd March 2001.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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